



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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**(DES - IV SECTION)**

#### **MINUTES OF THE NORMS COMMITTEE- IV**

**MEETING No.** NC/4/MEET/Jul/202526/5

**DATED:** 27/06/2025

#### Please Note

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Jul/202526/5 dated 27/06/2025 of Norms Committee - IV for the year 2025-26 was held on 24/06/2025 under the Chairmanship of Sh. Rakesh Kumar, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|-----------------------------------------|------------|
| 1     | Sh. Manoj Kumar Meena, Deputy Director  | DGFT(HQ)   |
| 2     | Sh. Shaish Kumar , Technical Consultant | DGFT       |
| 3     | Sh. D. N. Mathur, Technical Consultant  | DGFT       |
| 4     | Sh. Nand LAL, Technical Consultant      | DGFT       |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                                                                                                                                      |                                            |
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| Case No.                                                                                                                                                                                                                                                                                                                                             | 1 / NC/4/MEET/Jul/202526/5                 |
| Case Status                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                           | FRESENIUS KABI ONCOLOGY LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                       | HQRNORM REVIW00000987AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                       | 052304000111 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                  | 0510414870/11/08/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has attended personal; hearing and explained their case. After detailed deliberation, the committee decided to defer the case for further examination and comment from the technical authority.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 2 / NC/4/MEET/Jul/202526/5                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | DECO MICA LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00005879AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 082404000290 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0810149083/19/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and other relevant documents. It was noted that the firm requested the re-fixation of norms for the import item "Polyethylene Film." It was further observed that the CIF value of the import item appears to be very unrealistic compared to other main input items. After detailed deliberation and based on the recommendation of the technical authority, the Committee decided to request RA Ahmedabad to conduct an inquiry/factory inspection to verify the incorporation of the import item "Polyethylene Film" into the export item and to ascertain the actual end-use of the export product and submit it to the Chairman of the Norms Committee-4 for finalization of input output norms.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 3 / NC/4/MEET/Jul/202526/5 |
| Case Status | Case Deferred              |
| Party Name  | DECO MICA LIMITED          |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00002862AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 082404000289 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0810149082/19/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and other relevant documents. It was noted that the firm requested the re-fixation of norms for the import item "Polyethylene Film." It was further observed that the CIF value of the import item appears to be very unrealistic compared to other main input items. After detailed deliberation and based on the recommendation of the technical authority, the Committee decided to request RA Ahmedabad to conduct an inquiry/factory inspection to verify the incorporation of the import item "Polyethylene Film" into the export item and to ascertain the actual end-use of the export product and submit it to the Chairman of the Norms Committee-4 for finalization of input output norms.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 4 / NC/4/MEET/Jul/202526/5                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | DECO MICA LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00000528AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 08AA04004223 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0811000053/11/12/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and other relevant documents. It was noted that the firm requested the re-fixation of norms for the import item "Polyethylene Film." It was further observed that the CIF value of the import item appears to be very unrealistic compared to other main input items. After detailed deliberation and based on the recommendation of the technical authority, the Committee decided to request RA Ahmedabad to conduct an inquiry/factory inspection to verify the incorporation of the import item "Polyethylene Film" into the export item and to ascertain the actual end-use of the export product and submit it to the Chairman of the Norms Committee-4 for finalization of input output norms.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 5 / NC/4/MEET/Jul/202526/5 |
| Case Status | Case Deferred              |
| Party Name  | ANAR CHEMICALS LLP         |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00001736AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04000494 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811005368/29/06/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm had been requested to appear in person before the Norms Committee to explain their case. In response to the request for a personal hearing, the firm, vide their email dated June 18, 2025, informed that their technical representative was currently engaged in urgent and unforeseen emergency assignments and was unavailable on June 24, 2025. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to give a final opportunity for a personal hearing in the upcoming Norms Committee meeting.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 6 / NC/4/MEET/Jul/202526/5                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ANAR CHEMICALS LLP                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00002144AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04000656 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811005562/19/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm had been requested to appear in person before the Norms Committee to explain their case. In response to the request for a personal hearing, the firm, vide their email dated June 18, 2025, informed that their technical representative was currently engaged in urgent and unforeseen emergency assignments and was unavailable on June 24, 2025. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to give a final opportunity for a personal hearing in the upcoming Norms Committee meeting.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 7 / NC/4/MEET/Jul/202526/5                 |
| Case Status             | Case Rejected                              |
| Party Name              | HEMANI INDUSTRIES LIMITED                  |
| Meeting Number and Date | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM REVIW00000888AM24 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AX04003376 AM23         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311018292/30/09/2022     |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant papers, and based on the recommendation of the technical authority, the committee decided to ask the firm to appear for a personal hearing with justification for the requirement of the import item no 3 in respect of:</p> <ul style="list-style-type: none"> <li>• Furnishing chemistry and % yield on a molar basis as given earlier.</li> <li>• Composition of the export item given earlier.</li> </ul> <p>However, the committee noted that the firm has not submitted a reply to the deficiency letters despite multiple reminders. Also the firm neither attended the scheduled Personal Hearing nor provided any prior intimation. Accordingly, the Committee decided to reject the firm's application.</p> <p>The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.</p> |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 8 / NC/4/MEET/Jul/202526/5                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00001004AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04004928 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311020504/05/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm, vide their email dated June 12, 2025, informed that they had already surrendered the above-mentioned Advance Authorisation to RA Mumbai. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to close the case.</p> <p>The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.</p> |                                            |

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| Case No.                | 9 / NC/4/MEET/Jul/202526/5                 |
| Case Status             | Case Rejected                              |
| Party Name              | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00001005AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04004950 AM23         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311020505/05/01/2023     |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm, vide their email dated June 12, 2025, informed that they had already surrendered the above-mentioned Advance Authorisation to RA Mumbai. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to close the case.</p> <p>The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.</p> |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 10 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00001006AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04004947 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311020506/05/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm, vide their email dated June 12, 2025, informed that they had already surrendered the above-mentioned Advance Authorisation to RA Mumbai. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to close the case.</p> <p>The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.</p> |                                            |

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| Case No.                                                                                                                                                    | 11 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                 | Case Rejected                              |
| Party Name                                                                                                                                                  | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                     | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                              | HQRNORM REVIW00001007AM25                  |
| RA File Number                                                                                                                                              | 03AX04004929 AM23                          |
| Licence No and Date                                                                                                                                         | 0311020510/05/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm, vide their email dated June 12,</p> |                                            |

2025, informed that they had already surrendered the above-mentioned Advance Authorisation to RA Mumbai. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to close the case.

The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 12 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                               | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00001008AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04005037 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311020611/11/01/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The Committee considered the above cases as per the agenda and noted that the firm, vide their email dated June 12, 2025, informed that they had already surrendered the above-mentioned Advance Authorisation to RA Mumbai. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to close the case.</p> <p>The concerned RA may take necessary action, subject to compliance with the usual conditions of the FTP and HBP.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 13 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00001009AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04005063 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311020612/11/01/2023                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The firm was initially granted an Advance Authorization for the export product 'Galaxmusk IPM' under Para 4.07 of the Handbook of Procedures (HBP). However, as per Para 4.11(b) of the Foreign Trade Policy (FTP) 2023, products falling under the category of perfume or perfumery compounds are ineligible for authorization under Para 4.07. Such products are mandatorily required to be processed under Para 4.06 of the HBP. In view of the above, the Committee provided the firm an opportunity for a Personal Hearing to clarify and establish that the product 'Galaxmusk IPM' is not a perfume or perfumery compound.</p> |                                            |

Galaxmusk IPM' does not fall under the said restricted category. During the Personal Hearing, the firm failed to provide a satisfactory explanation or furnish credible supporting evidence to demonstrate that the product in question does not fall under the category of perfume or perfumery compound as defined in Para 4.11(b) of the FTP.

Accordingly, after due consideration of the facts of the case, the submissions made, and the relevant provisions of the FTP and HBP, the Committee has decided as under:

**The request for fixation of norms under Para 4.07 of the HBP for the product 'Galaxmusk IPM' is hereby rejected and the RA shall ensure that the authorization is regularized by payment of applicable Customs duty and interest.**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 14 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ANAR CHEMICALS LLP                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000236AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04002294 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811007891/17/04/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm had been requested to appear in person before the Norms Committee to explain their case. In response to the request for a personal hearing, the firm, vide their email dated June 18, 2025, informed that their technical representative was currently engaged in urgent and unforeseen emergency assignments and was unavailable on June 24, 2025. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to give a final opportunity for a personal hearing in the upcoming Norms Committee meeting.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 15 / NC/4/MEET/Jul/202526/5                |
| Case Status             | Case Rejected                              |
| Party Name              | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number          | HQRNORM APPLY 00000498AM24                 |
| RA File Number          | 03AX04000370 AM24                          |



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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0311023227/01/05/2023 |
| <p>Norms Committee Decision:</p> <p>The firm was initially granted an Advance Authorization for the export product 'Pine Oil' under Para 4.07 of the Handbook of Procedures (HBP). However, as per Para 4.11(b) of the Foreign Trade Policy (FTP) 2023, products falling under the category of perfume or perfumery compounds are ineligible for authorization under Para 4.07. Such products are mandatorily required to be processed under Para 4.06 of the HBP.</p> <p>In view of the above, the Committee provided the firm an opportunity for a Personal Hearing to clarify and establish that the product 'Pine Oil' does not fall under the said restricted category.</p> <p>During the Personal Hearing, the firm failed to provide a satisfactory explanation or furnish credible supporting evidence to demonstrate that the product in question does not fall under the category of perfume or perfumery compound as defined in Para 4.11(b) of the FTP.</p> <p>Accordingly, after due consideration of the facts of the case, the submissions made, and the relevant provisions of the FTP and HBP, the Committee has decided as under:</p> <p><b>The request for fixation of norms under Para 4.07 of the HBP for the product 'Pine Oil' is hereby rejected and the RA shall ensure that the authorization is regularized by payment of applicable Customs duty and interest.</b></p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 16 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ANAR CHEMICALS LLP                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00004177AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04000354 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811008627/05/07/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm had been requested to appear in person before the Norms Committee to explain their case. In response to the request for a personal hearing, the firm, vide their email dated June 18, 2025, informed that their technical representative was currently engaged in urgent and unforeseen emergency assignments and was unavailable on June 24, 2025. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to give a final opportunity for a personal hearing in the upcoming Norms Committee meeting.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 17 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ANAR CHEMICALS LLP                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00006735AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04001442 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811009911/08/11/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the above cases as per the agenda and noted that the firm had been requested to appear in person before the Norms Committee to explain their case. In response to the request for a personal hearing, the firm, vide their email dated June 18, 2025, informed that their technical representative was currently engaged in urgent and unforeseen emergency assignments and was unavailable on June 24, 2025. After detailed deliberation, the Norms Committee acceded to the firm's request and decided to give a final opportunity for a personal hearing in the upcoming Norms Committee meeting.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 18 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | VISION GEMS PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00008444AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 13AX04000322 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1311002551/08/02/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and other relevant papers. Based on the recommendation of the technical authority, the Committee had earlier decided to ask the firm to appear for a personal hearing to explain their case. However, the firm did not attend the scheduled personal hearing. Accordingly, the Committee decided to give the firm one more opportunity to appear for the personal hearing and present their case.</p> <p>The case stands deferred until the next hearing.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 19 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00008725AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 03AX04005327 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0311031468/23/02/2024                      |
| <p>Norms Committee Decision:</p> <p>The firm was initially granted an Advance Authorization for the export product '<i>Pine Oil</i>' under Para 4.07 of the Handbook of Procedures (HBP). However, as per Para 4.11(b) of the Foreign Trade Policy (FTP) 2023, products falling under the category of perfume or perfumery compounds are ineligible for authorization under Para 4.07. Such products are mandatorily required to be processed under Para 4.06 of the HBP. In view of the above, the Committee provided the firm an opportunity for a Personal Hearing to clarify and establish that the product '<i>Pine Oil</i>' does not fall under the said restricted category.</p> <p>During the Personal Hearing, the firm failed to provide a satisfactory explanation or furnish credible supporting evidence to demonstrate that the product in question does not fall under the category of perfume or perfumery compound as defined in Para 4.11(b) of the FTP.</p> <p>Accordingly, after due consideration of the facts of the case, the submissions made, and the relevant provisions of the FTP and HBP, the Committee has decided as under:</p> <p><b>The request for fixation of norms under Para 4.07 of the HBP for the product '<i>Pine Oil</i>' is hereby rejected and the RA shall ensure that the authorization is regularized by payment of applicable Customs duty and interest.</b></p> |                                            |

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| Case No.                                                                                                                                     | 20 / NC/4/MEET/Jul/202526/5                |
| Case Status                                                                                                                                  | Case Rejected                              |
| Party Name                                                                                                                                   | PRIVI SPECIALITY CHEMICALS LIMITED         |
| Meeting Number and Date                                                                                                                      | NC/ 4/ MEET/ Jul/ 202526/ 5 and 27/06/2025 |
| HQ File Number                                                                                                                               | HQRNORM APPLY 00000111AM25                 |
| RA File Number                                                                                                                               | 03AX04000035 AM25                          |
| Licence No and Date                                                                                                                          | 0311032851/05/04/2024                      |
| <p>Norms Committee Decision:</p> <p>The firm was initially granted an Advance Authorization for the export product '<i>Galaxmusk IPM</i></p> |                                            |

‘under Para 4.07 of the Handbook of Procedures (HBP). However, as per Para 4.11(b) of the Foreign Trade Policy (FTP) 2023, products falling under the category of perfume or perfumery compounds are ineligible for authorization under Para 4.07. Such products are mandatorily required to be processed under Para 4.06 of the HBP.

In view of the above, the Committee provided the firm an opportunity for a Personal Hearing to clarify and establish that the product ‘Galaxmusk IPM’ does not fall under the said restricted category. During the Personal Hearing, the firm failed to provide a satisfactory explanation or furnish credible supporting evidence to demonstrate that the product in question does not fall under the category of perfume or perfumery compound as defined in Para 4.11(b) of the FTP. Accordingly, after due consideration of the facts of the case, the submissions made, and the relevant provisions of the FTP and HBP, the Committee has decided as under:

**The request for fixation of norms under Para 4.07 of the HBP for the product ‘Galaxmusk IPM’ is hereby rejected and the RA shall ensure that the authorization is regularized by payment of applicable Customs duty and interest.**